

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.69 of 2013**

**Dated : 14<sup>th</sup> August, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Hooghly Chambers of Commerce and Industry ... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission & Anr.  
... Respondent(s)**

**Counsel for the Appellant (s): Mr. Anupam Verma  
Mr. Vishal Anand**

**Counsel for the Respondent(s): Mr. Parinay Deep Shah for R-2  
Mr. C.K. Rai &  
Mr. Pratik Dhar for WBERC**

**ORDER**

At the request of the learned counsel for the appellant, post the matter for hearing on **12<sup>th</sup> September, 2013.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**rkt**